NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 30/14	TP 61/16	Hearing	397/	D S Kumar @ Sreyam Kumar Vs. M/s.	
			398 Jain Projects & Realty Developers P.		
				Ltd. & 5 Ors.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER REPR	RESENTATION TO WHOM	SIGNATURE
1.	Jagokomor N.D. 9448075480)	Respondents.	ND Framos
2.	LAKSHMI MENON For C.K Nandakumar Kaur Chambers (9880073412)	Petitioner	Lakeshmi

Counsel for petitioner is present. She reported that talks of compromise has failed and that she is ready to proceed with the enquiry of the matter. Counsel for respondent is present. Therefore, the matter is listed for final hearing.

List it on 24.10.2017.

MEMBER (J)

MEMBER (T)